

HIGH COURT OF CHHATTISGARH: BILASPUR

ORDER

No. 662 /Confdl./2021
II-2-1/2021

Bilaspur, dated the 17th August, 2021

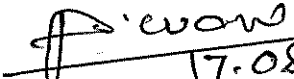
The following Members of Higher Judicial Service as specified in Column No. (2) of the table below, are transferred from the place shown in column No. (3) to the place shown in column No. (4) and are posted as District Judge from the date they assume charge of their office(s) and;

The following Members of Higher Judicial Service are appointed as Sessions Judge of the Sessions Division mentioned in Column No. (5) from the date they assume charge of their office(s): -

TABLE

S. No.	Name & presently posted as	From	To	Sessions Division	Posted as
(1)	(2)	(3)	(4)	(5)	(6)
1.	Shri Anand Kumar Dhruw, Judge, Family Court	Bemetara	Baikunthpur	Koriya (Baikunthpur)	District and Sessions Judge
2.	Shri Abdul Zahid Qureshi, Additional District and Sessions Judge (F.T.C.)	Jashpur	Dantewara	Dakshin Bastar (Dantewara)	District and Sessions Judge

BY ORDER OF THE HIGH COURT


(DEEPAK KUMAR TIWARI)
REGISTRAR GENERAL
17.08.2021.

Endt. No. 663 /Confdl./2021
II-2-1/2021

Bilaspur, dated the 17th August, 2021

Copy forwarded to: -

- 1) Deputy Registrar-cum-Principal Private Secretary to Hon'ble the Acting Chief Justice, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- 2) Private Secretary to Hon'ble Shri Justice Manindra Mohan Shrivastava, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- 3) Private Secretary to Hon'ble Shri Justice Goutam Bhaduri, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- 4) Private Secretary to Hon'ble Shri Justice Sanjay K. Agrawal, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- 5) Private Secretary to Hon'ble Shri Justice P. Sam Koshy, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- 6) Private Secretary to Hon'ble Shri Justice Sanjay Agrawal, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- 7) Private Secretary to Hon'ble Shri Justice Rajendra Chandra Singh Samant, High Court of Chhattisgarh, Bilaspur for information of his Lordship.

Contd. 2/-

- 8) Private Secretary to Hon'ble Shri Justice Arvind Singh Chandel, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- 9) Private Secretary to Hon'ble Shri Justice Parth Prateem Sahu, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- 10) Private Secretary to Hon'ble Shri Justice Gautam Chourdiya, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- 11) Private Secretary to Hon'ble Mrs. Justice Vimla Singh Kapoor, High Court of Chhattisgarh, Bilaspur for information of her Ladyship.
- 12) Private Secretary to Hon'ble Mrs. Justice Rajani Dubey, High Court of Chhattisgarh, Bilaspur for information of her Ladyship.
- 13) Private Secretary to Hon'ble Shri Justice Narendra Kumar Vyas, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- 14) Private Secretary to Hon'ble Shri Justice Naresh Kumar Chandravanshi, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- 15) Private Secretary to Registrar General, High Court of Chhattisgarh, Bilaspur for information.
- 16) Registrar ([Vigilance and I. & E.]/ Judicial/ S. & A.), High Court of Chhattisgarh, Bilaspur for information.
- 17) Director, Chhattisgarh State Judicial Academy, High Court of Chhattisgarh, Bilaspur for information.
- 18) Principal Secretary, Government of Chhattisgarh, Law & Legislative Affairs Department, Mahanadi Bhawan (Capital Complex), Mantralaya, New Raipur for information.
- 19) Shri Anand Kumar Dhruw, Judge, Family Court, Bemetara *for information and compliance. He is directed to take over charge at his new place of posting on or before 01.09.2021 and send his handing and taking over charge reports. He is further directed that if he is in occupation of Government accommodation, he should vacate the same within 15 days from the date of this order under intimation to this Registry.*
- 20) Shri Abdul Zahid Qureshi, Additional District and Sessions Judge (F.T.C.), Jashpur *for information and compliance. He is directed to hand over the charge of his present post immediately and take over charge at his new place of posting on or before 01.09.2021 and send his handing and taking over charge reports.*
- 21) District & Sessions Judge, Balod/ Baloda-Bazar/ Balrampur at Ramanujanj/ Bemetera/ Bastar at Jagdalpur/ Bilaspur/ Dakshin Bastar at Dantewara/ Dhamtari /Durg/Janjgir-Champa/ Kabirdham at Kawardha/ Kondagaon/ Koriya (Baikunthpur)/ Korba/ Mahasamund/ Mungeli/ Raigarh/ Raipur/ Rajnandgaon/ Surguja at Ambikapur / Surajpur/ Uttar Bastar (Kanker) for information.
- 22) District & Sessions Judge, Jashpur for information. He is requested to impress upon the transferred Officer that if he is in occupation of Government accommodation, he should vacate the same within 15 days of receipt of this order under intimation to this Registry. He is also requested to send the handing over charge report of the transferred Officer to this Registry.
- 23) Joint Registrar (S. & A. Cell/C.S.J.A.), High Court of Chhattisgarh, Bilaspur for information.
- 24) Additional Registrar (Admn./ D.E./ Judicial/ O/o R.G./ Scanning/ Elimination, Record Room (Disposal) & D.D.O./ Criminal/ Civil & Copying), High Court of Chhattisgarh, Bilaspur for information.
- 25) Officer on Special Duty-cum-Central Project Coordinator, E-Courts Mission Mode Project, High Court of Chhattisgarh, Bilaspur for information.
- 26) Member-Secretary, Chhattisgarh State Legal Services Authority, Old High Court Building, Bilaspur for information.
- 27) Secretary, High Court Legal Services Committee, High Court of Chhattisgarh, Bilaspur for information.
- 28) Accounts Officer, High Court of Chhattisgarh, Bilaspur for information.
- 29) Deputy Registrar (Confidential/Vigilance and I. & E./ Works/Mediation/Writ), High Court of Chhattisgarh, Bilaspur for information.

A. W. P.
17.8.21

{3}

- 30) Assistant Registrar/Section Officer/In-charge, Accounts/ Budget/ Checker/ Complaint/ District Establishment/ Establishment / I. & E./ Juvenile Justice Cell/ Pension / Protocol/ Record Room (Admn.)/ O/o R.G./ S. & A. Cell/Vigilance/Works Sections, High Court of Chhattisgarh, Bilaspur for information and necessary action.
- 31) In-charge, NIC High Court Computer Cell, High Court of Chhattisgarh, Bilaspur with a direction to upload this order in the official web-site of this High Court.
- 32) Accountant General, Zero Point, Baloda-Bazar Road, Raipur for information.
- 33) Deputy Controller, Government Regional Press, Khairagarh Road, Rajnandgaon, Chhattisgarh with a request to publish it in the forthcoming issue of Chhattisgarh Gazette.

D. K. Tiwari
17.08.2021
(DEEPAK KUMAR TIWARI)
REGISTRAR GENERAL